GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO. 514

TO BE ANSWERED ON 20.07.2018

Conservation of Lakes and Rivers

514. SHRI K.R.P. PRABAKARAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of lakes and rivers which are not covered under the National River Conservation Plan (NRCP) have been polluted due to discharge of waste, garbage etc;
- (b) if so, the details of lakes and stretches of rivers identified as most polluted, State-wise including Tamil Nadu;
- (c) whether the Government proposes to initiate any action plan for conservation of lakes and the rivers not covered under NRCP; and
- (d) if so, the details thereof and the funds earmarked and allocated for the purpose, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (d) Pollution load in rivers and lakes has increased over the years due to rapid urbanization and industrialization. Discharge of untreated and partially treated municipal sewage from towns constitutes a major source of pollution in rivers and lakes.

The Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards monitors the water quality of rivers, lakes, ponds & tanks across the country through a network of monitoring stations under the National Water Quality Monitoring Programme. As per the report published by CPCB in February 2015, 302 polluted river stretches have been identified on 275 rivers based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details of identified polluted river stretches, including Tamil Nadu, are at Annexure-I. The State-wise status of lakes complying/non-complying to designated water quality criteria, including Tamil Nadu, is at Annexure-II.

It is the responsibility of the State Governments/ concerned local bodies to set up facilities for collection, transportation and treatment of sewage for abatement of pollution of rivers & lakes. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in rivers under the scheme of National River Conservation Plan (NRCP) and conservation & management of lakes & wetlands under a separate scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA), on a cost sharing basis between the Central and State Governments.

Proposals are received from the State Governments from time to time for taking up works for pollution abatement and conservation of various rivers & lakes, and are considered for financial assistance under the NRCP & NPCA schemes subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by independent institutions and availability of Plan funds.

NRCP {excluding Ganga and its tributaries, which are handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards} has so far covered polluted stretches of 32 rivers in 76 towns spread over 14 States in the country at a sanctioned cost of Rs. 4581.91 crore, and Central share of Rs. 2258.72 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2472.43 mld (million litres per day) has been created so far under the NRCP. State-wise details of rivers covered and funds released under NRCP, including Tamil Nadu, are given at Annexure-III. During the current financial year, Rs.173.50 crore has been earmarked for NRCP.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including STPs, in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR).

Under NPCA, an amount of Rs. 893.69 crore has been released so far to the States for conservation and management of 148 identified wetlands and lakes in the country covering 24 States and 1 Union Territory. State-wise details of lakes and wetlands covered as well as funds released under NPCA, including Tamil Nadu, are given at Annexure-IV. During the current financial year, Rs.66 crore has been earmarked for NPCA.

The Ministry of Water Resources, River Development and Ganga Rejuvenation is also implementing the scheme of Repair, Renovation and Restoration (RRR) of water bodies, including ponds and tanks, which aims at improving catchment areas of tanks commands, increase in storage capacity, ground water recharge, improvement in agriculture and increased availability of drinking water.

To ensure proper treatment of municipal wastewater before discharge into the rivers, CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to all the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in the country for setting up of STPs in their respective States. CPCB also issued directions in October, 2015 to municipal authorities of 184 towns (66 metropolitan cities and State capitals + towns along river Ganga) under Section 5 of the Environment (Protection) Act, 1986 to ensure proper treatment and disposal of sewage generated for abatement of pollution of rivers.

Further to control discharge of industrial effluents, the CPCB and respective SPCBs monitor industries with respect to effluent discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. Compliance with discharge standards with respect to sewage and industrial effluent addresses pollution of both small and large rivers.

Annexure-I referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 514 to be answered on Friday, the 20th July, 2018 on 'Conservation of Lakes and Rivers'.

State-Wise Polluted River Stretches

S.No.	State Name	Stretch Identified	Number
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu	6
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai, Subansiri, Kathakal	28
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	1
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malaprabha, Manjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi, Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan,	49

		Manjara, Mor, Morna, Mula, Mula- Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	
17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkhrah, Umshyrpi, Umtrew, Wahblei	10
19	Nagaland	Chathe, Dhansiri, Dzu	3
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi, Nagavalli, Rushikulya, Serua, Vansadhara	12
21	Punjab	Ghaggar, Satluj	2
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	8
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	7
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
26	Tripura	Gumti, Haora	2
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kansi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17
Total:			302

Annexure-II

Annexure-II referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 514 to be answered on Friday, the 20th July, 2018 on 'Conservation of Lakes and Rivers'.

State-wise status of lakes with regards to compliance to the Water Quality Criteria

State	Complying	Non Complying
Andhra Pradesh	2	-
Assam	-	2
Bihar	1	1
Chandigarh	-	1
Chhattisgarh	-	1
Goa	1	7
Gujarat	2	18
Haryana	1	1
Himachal Pradesh	3	2
Jammu & Kashmir	-	4
Jharkhand	2	1
Karnataka	-	28
Kerala	6	10
Madhya Pradesh	12	4
Manipur	-	2
Meghalaya	2	2
Odisha	1	1
Puducherry	1	1
Punjab	2	-
Rajasthan	8	5
Tamil Nadu	-	8
Telangana	-	13
Tripura	-	3
Uttar Pradesh	-	2
Uttarakhand	2	-
West Bengal	1	7
Grand Total	47	124

Annexure-III

Annexure-III referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 514 to be answered on Friday, the 20th July, 2018 on 'Conservation of Lakes and Rivers'.

State-wise details of rivers covered under National River Conservation Plan (NRCP)

S. No.	State	Rivers covered	Funds released till date (Rs. crore)
1	Andhra Pradesh	Godavari	250.00
2	Telangana	Godavari & Musi	259.80
3	Jharkhand	Subarnarekha	4.26
4	Gujarat	Sabarmati & Mindola	333.26
5	Goa	Mandovi, Sal	12.26
6	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery & Pennar	47.83
7	Maharashtra	Godavari, Tapi, Krishna, Panchganga & Mula Mutha.	208.94
8	Madhya Pradesh	Wainganga, Narmada & Tapti.	12.46
9	Odisha	Brahmini, Mahanadi & Coastal area (Puri town)	63.40
10	Punjab	Ghaggar, Beas & Satluj	516.16
11	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery & Tamrabarani	623.65
12	Kerala	Pamba	7.78
13	Sikkim	Rani Chu	144.42
14	Nagaland	Diphu and Dhansiri	24.50
Total	•		2258.72

Annexure-IV

Annexure-IV referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No. 514 to be answered on Friday, the 20th July, 2018 on 'Conservation of Lakes and Rivers'.

State-wise details of funds released for wetlands and lakes under NPCA

(Rs. in Lakhs)

S. No.	State	Lake/Wetland	Funds released till date
1.	Andhra Pradesh	Kolleru	249.569
2.	Assam	Deepar Beel	362.00
	Bihar	Moti Jheel, Motihari	329.9
3.		Kabar	31.34
		Barilla	20.864
		Kusheshwar Asthan	25.96
		Sub total	408.064
4.	Gujarat	Nalsarovar	305.22
		Thol Bird Sanctuary	98.32
		Khijadiya Bird Sanctuary	83.465
		Pariej	122.7725
		Wadhwana	109.175
		Nanikakrad	18.00
		Sub total	736.9525
5.	Haryana	Sultanpur	311.595
		Bhindawas	232.73
		Sub total	544.325
6.	Himachal Pradesh	Renuka	259.924
		Pong Dam	314.055
		Chandratal	46.758
		Rewalsar	54.51
		Khajjiar	61.00
		Sub total	736.247
7.	J&K	Dal Lake, Srinagar	28,585.00
		Wullar	318.215
		Tso Morari	173.61
		Tisgul Tso & Chisul Marshes	41.06
		Hokersar	103.84
		Mansar-Surinsar	270.507
		Pangong Tsar	100.28
		Sub total	29,592.512
8.	Karnataka	Vengaiahnkere Lake in Bangalore	144
		Nagvara lake in Bangalore	304
		Jarganahalli Lake in Bangalore	235
		Kotekere lake, Belgaum	395
		Bhishma lake in Gadag	158
		Lal Bagh in Bangalore	116

		Sharanbhasveshwara lake in	335
		Gulbarga	
		Akkamahadevi lake in Haveri	162.4
		Kundawada lake, Davangere	235
		Kote Tavarekere lake,	213.7
		Chikmagalur	
		Tripuranthkeshwar lake, Bidar	302
		Bellandur lake in Bangalore	263
		Channapatna lake in Hasan.	297
		Gowramma lake at Magadi	260
		town in Bangalore Rural	
		Hombalamma lakes at Magadi	
		town in Bangalore	
		Amanikere Lake, Tumkur	734
		Magadhi	57.40
		Gudavi Bird Sanctuary	73.997
		Bonal	36.222
		Hidkal & Ghataprabha	17.34
		Ranganthittu	32.85
		Sub Total	4,371.909
9.	Kerala	Veli Akkulum lake,	430
		Thiruvananthapuram	
		Ashtamudi	184.042
		Sasthamkotta	88.855
		Kottuli	60.00
		Vembnad Kol	84.45
		Kuttanad	69.925
		Sub Total	917.272
10.	Madhya Pradesh	Rani talab, Rewa	218
		Sagar lake, Sagar	400
		Shivpuri lakes, Shivpuri	2715
		Sindhsagar lake, Ashoknagar	250
		Barna	5.00
		Yashwant Sagar	5.00
		Ghatigaon	8.00
		Ratapani	29.48
		Sakhyasagar	91.83
		Sirpur	157.40
		Sub Total	3,879.71
11.	Maharashtra	Powai lake, Mumbai	470
		9 lakes in Thane	177
		(i) Rewale lake	
		(ii) Jail lake	
		(iii) Makhamali lake	
		(iv) Kharegon lake	
		(v) Kusa lake	
		(vi) Upvan lake	
		(viii) Kasaradawli lake	
		(viii) Naar/oval lake (ix) Khidkali lake	
			129
	<u> </u>	Mahalaxmi lake, Vadagaon	123

		Rankala lake, Kolhapur	536
		Varhala Devi lake, Bhiwandi	280
		Siddheshwar Lake, Solapur	275.5
		Koradi Lake, Nagpur	1,000
		Sub Total	2,867.503
12.	Manipur	Loktak	1,301.11
13.	Mizoram	Tamdil	531.155
		Palak	517.251
		Sub Total	1,048.406
14.	Nagaland	Twin lakes in Mokokchung	1,034
15.	Orissa	Bindu sagar lake,	221
		Bhubaneshwar	
		Chilika	1,765.88
		Kanjia wetland	30.68
		Daha wetland	5.00
		Anusupa	213.31
		Sub Total	2,235.87
16.	Punjab	Harike	493.06447
		Ropar	271.645
		Kanjli	167.541
		Nangal	181.095
		Sub Total	1,113.34547
17.	Rajasthan	Mansagar lake, Jaipur	1,730
		Anasagar lake, Ajmer	567.5
		Pushkar sarovar, Ajmer	2,673
		Fatehsagar Lake, Udaipur	2,733
		Pichola Lake System, Udaipur	5,391
		Nakki lake, Mount Abu	278
		Sambhar	719.1575
		Sub Total	14,091.6575
18.	Sikkim	Khechuperi Holy Lake	218.273
		Phendang Wetland Complex	64.95
		Gurudokmar Wetland	103.53
		Tsomgo wetland	68.76
		Tamzey	159.787
40	T	Sub Total	615.3
19.	Tamilnadu	Ooty lake	173
		Kodaikanal lake, Dindigul	200
		Point Calimere	508.6375
		Kaliveli	474.3855
		Pallaikarni Sub Tatal	178.1545
20	Tolongono	Sub Total Papiara lake Hyderahad	1,534.1775
20. 21.	Telangana	Banjara lake, Hyderabad	270 50
∠ 1.	Tripura	(3 lakes of Agartala)	50
		(i) Dimasagar Lake	
		(ii) Laxminarayanibari lake	
		(iii) Durgabadi lake	125.085
		Rudrasagar Sub Total	125.085 1 75.085
22.	Uttarakhand		
∠∠ .	บแลเลหาสกัน	(4 lakes in Nainital)	1,117.5

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		(i) Bhimtal lake	
		(ii) Naukuchiatal lake	
		(iii) Sattal lake	
		(iv) Khurpatal lake	
		Nainital Lake, Nainital	3,093
		Ban Ganga Jhilmil Tal	42.40
		Asan	2.334
		Sub Total	4,255.234
23.	Uttar Pradesh	Mansi Ganga lake, Govardhan	1,472
		Ramgarh Tal, Gorakhpur	8,420
		Laxmi Tal , Jhansi	1,450
		Nawabganj	145.785
		Sandi	208.9425
		Lakh Bahoshi	222.975
		Samaspur	244.191
		Semarai Lake	144.236
		Nagaria lake	
		Keetham Lake	138.735
		Shekha wetland	56.638
		Saman Bird Sanctuary	88.1495
		Sarsai Nawar	133.39
		Patna Bird Sanctuary	92.333
		Chandotal	77.76
		Taal Bhaghel	97.327
		Sub Total	12,992.462
24	West Bengal	Rabindra Sarovar	400
		Mirik lake, Darjeeling	100
		Adi Ganga, South 24 Parganas	1,130
		Sahib bundh, Purulia	510
		East Kolkata Wetland	239.34
		Sunderbans	1,162.70
		Ahiron Beel	174.26
		Rasik Beel	136.60
		Santragachi	38.066
		Patlakhawa- Rasomati	40.22
		Sub Total	3,931.186
25	Puducherry (UT)	Ousteri lake	105.239
	Grand Total	89,369.14 (893.69 crores)	1
	1		